

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

....

OA.No.3346 of 1992

CNew Delhi, this 18th day of February, 1998.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)  
HON'BLE SHRI T. N. BHAT, MEMBER(J)

Raja Balani  
S/o Madan Dass Balani  
R/o GG-1/145-B  
Vikaspuri  
NEW DELHI.

... Applicant

By Advocate: Dr D. C. Vohra

versus

1. Union of India, through  
The Secretary  
Ministry of Telecommunications  
Sanchar Bhawan  
Ashoka Road  
NEW DELHI 110 001.
2. The Director General  
Department of Communications  
Sanchar Bhawan  
Ashoka Road  
NEW DELHI 110 001.

... Respondents

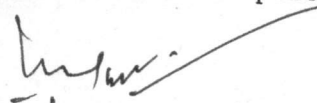
By Advocate: None.

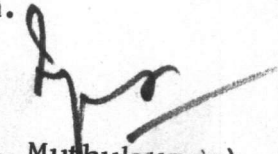
O R D E R (Oral)

Shri K. Muthukumar, M(A)

The learned counsel for the applicant seeks permission to withdraw this application as the applicant has obtained necessary reliefs from the respondents.

2. In the light of the above submission, this application is disposed of as withdrawn.

  
(T. N. Bhat)  
Member(J)

  
(K. Muthukumar)  
Member(A)